

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-293 -2020

Shivanand Vithal Naik

..... Petitioner

V e r s u s

State of Goa and anr.

..... Respondents

Adv. Gaurag Panandikar for the Petitioner.

**CORAM: DAMA SESHADRI NAIDU, J.
DATE: 4th November, 2020.**

ORDER:

None is to be seen on screen for the respondents.

2. Post the matter on 4/12/2020.

DAMA SESHADRI NAIDU, J.

AP/-